

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

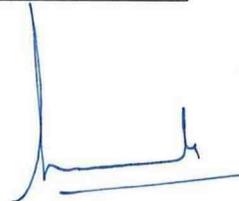
O.A. No. 804 of 2022

IN THE MATTER OF:

In re: News item published in the The Indian Express, dated 01.11.2022 titled "Delhi: 2 dead in factory fire in Delhi's Narela.

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1.	Report in compliance to the notice dated 02.11.2022 issued by Hon'ble NGT-PB in suo moto matter In re: News item published in the The Indian Express, dated 01.11.2022 titled "Delhi: 2 dead in factory fire in Delhi's Narela.	
2.	Annexure-I: Copy of notice dated 02.11.2022 issued by Hon'ble NGT-PB.	
3.	Annexure-II: Copy of letter dated 07.11.2022 sent by CPCB to DPCC requesting to investigate the matter and provide Action Taken Report.	
4.	Annexure-III: Copy of Report of the investigation.	


(S.K. Gupta)
Scientist-E

Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Delhi- 110032

Place: Delhi
Date: 14.11.2022

Report w.r.t Notice issued by Hon'ble NGT in Suo Moto matter - OA No. 804/2022 on 02.11.2022 In re: "Delhi: 2 dead in factory fire in Delhi's Narela", published in The Indian Express dated 01.11.2022.

As per news published in The Indian Express dated 01st November, 2022, a major fire broke out on 01.11.2022 (Tuesday) in a footwear factory at E-909, Narela Industrial Area, Delhi-110040, around 9.30 am which was doused around 3.30 pm. It was also published that two people died and 18 people were injured working in the factory.

Taking Suo-Moto cognizance of the news, Hon'ble NGT issued notice and directed as follows:

"Take notice that OA No. 804/2022 Titled "Delhi: 2 dead in factory fire in Delhi's Narela", will be listed before the Hon'ble Tribunal at Faridkot House, Copernicus Marg, new Delhi-110001 on 15th November, 2022 through Physical Hearing (with Hybrid Option), when you may appear before the Hon'ble Tribunal either in person or by a pleaded duly instructed, with your response".

The matter is listed for hearing before Hon'ble Tribunal on 15.11.2022.

A copy of the Hon'ble NGT order dated 02.11.2022 is annexed as **Annexure-I**.

In compliance to the aforesaid order of Hon'ble NGT, CPCB vide letter dated 07.11.2022 requested Delhi Pollution Control Committee (DPCC) to investigate the matter and provide Action Taken Report. A copy of the letter is annexed as **Annexure-II**. Accordingly, the site/unit was investigated by the representatives of DPCC, District Administration, Police Administration, Fire Department and National Disaster Response Force team, officials from Delhi State Industrial and Infrastructure Development Corporation Ltd, to know the facts of the matter. Report of the investigation is annexed as **Annexure-III**.

Following observations of the aforesaid Joint inspection team are as below:

i. As per DPCC records, there are two units namely; i) M/s Bala Sundari Industries, and ii) M/s Sandeep Plastic operating at Plot No. 909, Block-E, Narela Industrial Area, Delhi, engaged in the manufacturing of Plastic Dana & printing of straps and manufacturing of footwear, PVC granules & printing on footwear, respectively.

The Consent to Operate (CTO) to M/s Bala Sundari Industries is kept pending by DPCC due to generation of hazardous waste from printing activities as per Hon'ble NGT order dated 20.03. 2020. In case of M/s Sandeep Plastic, CTO was granted on 19.05.2020 with validity upto 12.11.2024.

ii. On the day of the incident, the fire broke out due to overheating of Agro Drum/cylinder used for manufacturing of PVC footwear, as told by eyewitnesses at the site. According to local reports, on the first floor, the cylinder explosion was of such a scale that a man standing in front of the cylinder was thrown out of window grill of the building on the outside road/street.

iii. The incident took place due to the negligence of untrained or unskilled workers and labours inside the premises and also due to the negligence of the owner of the factory.

iv. Around 20 persons were evacuated from the premises on the day of the incident. Out of which, 2 person died on the spot, 7-8 had major medical emergencies and rest had minor medical emergencies and were shifted to hospitals.

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
FARIDKOT HOUSE, COPERNICUS MARG
NEW DELHI- 110001**

Date: - 02.11.2022

To,

1. Member Secretary, Central Pollution Control Board,
(011-22303655, mccb.cpcb@nic.in)
2. Member Secretary, Delhi Pollution Control Committee,
(011-47441576, ssenv@delhi.gov.in, msdpcc@nic.in)
3. Director, Directorate of Industrial Safety & Health, Delhi,
(011-23973965, ciflab.delhi@nic.in)
4. District Collector/Magistrate, North Delhi,
(011-27203048, dcnorth@nic.in)
5. Balaji Footwear Through Mr. Sahil Garg Owner,
I 2046, DSIDCA, Narela, Delhi-110040

Subject: - Notice of hearing in Suo Motu matter In re: News item published in The Indian Express, dated 01.11.2022 entitled “**Delhi : 2 dead in factory fire in Delhi’s Narela**”.

NOTICE

Take notice that OA No. **804 /2022** (Copy enclosed) Titled **Delhi : 2 dead in factory fire in Delhi’s Narela**” will be listed before the **Hon’ble Tribunal at Faridkot House, Copernicus Marg, New Delhi- 110001 on 15th November, 2022** through Physical Hearing (With Hybrid Option), when you may appear before the Hon’ble Tribunal either in person or by a pleader duly instructed, with your response.

Take further notice that in default of your appearance on the date above mentioned, the said Application will be heard and determined in your absence.

Given under my hand and the seal of this Tribunal, on this 2nd November, 2022.

Note: (For Orders. Cause Lists & other information, please visit our website www.greentribunal.gov.in)



**Most Urgent
NGT Matter**

CM-13011/182/2022-LAW-HO-CPCB-HO 595

November 07, 2022

To

The Member Secretary
Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building,
Kashmere Gate, Delhi - 110006

Sub: Information regarding Suo Motu matter in re: News item published in The Indian Express, dated 01.11.2022 entitled "Delhi: 2 dead in factory fire in Delhi's Narela".

Sir,

This has reference to the Notice dated 02.11.2022 issued by Hon'ble NGT in OA No. 804/ 2022 (copy enclosed for kind reference) in the above mentioned subject matter.

In view of the above, it is requested to investigate the matter and provide the detailed information along with Action taken report on or before 10.11.2022 to this Office for filing the report/ response before Hon'ble NGT. The matter is listed for hearing on 15.11.2022.

Yours faithfully

(S.K. Gupta)

Addl. Director & Div. Head, IPC-V

Encl: as above

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
दिनांक 09/11/2022

O/c

**INSEPTION FINDINGS OF FIRE INCIDENT OCCURRED AT E-909, NARELA
INDSUTRIAL AREA ON 01.11.2022**

DATE: 01.11.2022

(A) A major fire broke out on Date 01.11.2022 (Tuesday) in factory at E-909, Narela Industrial Area, Delhi-110040, around 9.30 am which was doused around 3.30 pm. The site was inspected by the undersigned on 01.11.2022 at around 12.00 PM and following observations were made during inspection:

- 1) Fire burst out of overheating of Agro Drum/cylinder used for manufacturing of PVC footwears as reported by the eye witness present at site.
- 2) On first floor, Cylinder was blast at such a scale that a man standing in front of cylinder had thrown out of window grill of building to outside road as reported by locals.
- 3) This incident happened due to negligence of untrained or unskilled workers and labours inside the premises and also negligence of owner of the factory.

(B) Status of Consent as per DPCC records:

As per DPCC records, there are two units operating at this address of E-909, Narela Industrial Area, Delhi-110040. Details of both the units are as follows:

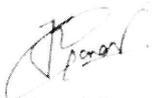
S.No.	Name & Address of Unit	Activity	Consent status
1.	M/s Bala Sundari Industries Plot No.-909, Block-E, DSIIDC, Narela Industrial Area, Delhi - 110040	Manufacturing of plastic Dana and printing of straps.	Pending due to activity of printing which is hazardous waste generation as per Hon'ble NGT orders dated 20.03.2020.
2.	M/s Sandeep Plastic, Plot No.-909, Block-E, DSIIDC, Narela Industrial Area, Delhi - 110040.	Manufacturing of footwear and PVC granules and printing on footwear.	Consent granted on 19.05.2020 & valid from 13.11.2019 to 12.11.2024.

Causalities:

Around 20 persons were evacuated from the premises. Out of which 2 person died on spot, 7-8 having major medical emergencies and rest were having minor Medical emergencies and shifted to hospitals.

Officials visited:

SDM Narela and his officials, Delhi police Officials, NDRF team, Firefighting teams, DSIIDC, DPCC, etc.



Kamal Gaurav
Junior Environmental Engineer (JEE)
CMC-V



(B)

DELHI FIRE SERVICE
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF
DELHI
New Delhi-110001

Fire Report Details

Fire Report Number :	Current Date: Wednesday, November 9, 2022 221131671
Operational Jurisdiction of Fire Station :	Bhor Garh
Information Received From:	Public
Name of The Caller :	MR. SAHIL
Phone No. of the Caller :	9311008756
Full Address of Incident Place:	Footwear Factory, E-909, Narela Industrial Area, Near J.P Dharam Kanta, Delhi.
Date of Receipt of Call :	Tuesday, November 1, 2022
Time of Receipt of Call :	9 Hrs : 35 Min
Time of Departure From Fire Station:	9 Hrs : 36 Min
Approximate Distance From Fire Station:	2 Kilometers
Time of Arrival at Fire Scene:	9 Hrs : 40 Min
Nature of Call	Fire
Date of Leaving From Fire Scene:	11/1/2022
Time of Leaving From Fire Scene:	20 Hrs : 19 Min
Type of Occupancy:	Industrial
Category of Fire:	Make4
Type of Building:	Low Rise

Details of Affected Area:

Fire was in a footwear manufacturing factory on 1st floor resulting 20 persons sustained burn injuries. 8 were removed to RML Hospital and 10 were removed to Safdarjung Hospital by CATS Ambulance and PCR, and two persons were declared brought dead by MO on duty. Building comprised of basement, ground plus two floors. Charge handed over to Inspector Girish Chand from PS Bhorgarh.

**Divisional Officer
Delhi Fire Service**

Disclaimer:

This is a computer generated report. Neither department nor its associates, information providers or content providers warrant or guarantee the timeliness, sequence, accuracy or completeness of this information.

FIRST INFORMATION REPORT
(Under Section 154 Cr.P.C.)

(घारा 154 टड प्रक्रिया सहिता के तहत)

- 1 District (जिला): OUTER NORTH P.S. (थाना) NAPELA INDUSTRIAL AREA (DELHI) Year(वर्ष): 2022 FIR No(प्र.सू.प्रि.स.) 0837 Date : 01/11/2022
- 2 Act(s)(अधिभियम) : IPC 1300 Section(s)(धाराएं): 287/337/304/34
3. Occurrence of Offence (अपराध की घटना):
(a) Day(दिन): TUESDAY Date From(दिनांक से): 01/11/2022 Date To(दिनांक तक): 01/11/2022
Time Period (समय अवधि): Time From (समय से): 09.30 hrs Time To (समय तक): 09 30 hrs
(b) Information received at P.S.(थाना जहां सूचना प्राप्त हुई): Date(दिनांक): 01/11/2022 Time (समय): 17:49 hrs
(c) General Diary Reference (रोजानामचा संदर्भ): Entry No.(प्रविष्टि सं.): 063A Date/Time(दिनांक/समय): 01/11/2022 17 49
4. Type of Information (सूचना का प्रकार): Written
5. Place of Occurrence (घटनास्थल):
(a) Direction and Distance from P.S (थाना से दूरी और दिशा): EAST 01 Km(s)
(b) Address(पता): 2ND FLOOR, FACTORY NO E-609 DSI/DC, NARELA DELHI
(c) In case, Outside the limit of the Police Station (यदि थाना सीमा के बाहर है):
Name of P.S.(थाना का नाम): District(जिला):
6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):
(a) Name(नाम): KRISHAN DEV (S/O) SH MAHESH DAS
(b) Date/Year of Birth (जन्म तिथि /वर्ष): 1997 Nationality (राष्ट्रीयता): INDIA
(c) Passport No.(पासपोर्ट सं.): Date of Issue (जारी करन की तिथि): Place of Issue (जारी करने का स्थान):
(d) Occupation (व्यवसाय): LABOURER
(e) Address(पता): BALWAN KA MAKAAAN VILLAGE SHAHPUR GARHI, DELHI, NARELA INDUSTRIAL AREA, OUTER NORTH, DELHI, INDIA, 7439460325.
7. Details of Known/Suspect/Unknown accused with full particulars(attach separate sheet if necessary)(जात/ संदिग्ध /अजात अभियुक्त का का पूरे विवरण सहित वर्णन):
8. Reason for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):
NO DELAY
9. Particulars of the properties stolen/involved (attach separate sheet if necessary):
St.No. (क्र.सं.) Property Type(Description) Est. Value(Rs.)(मूल्य (रु मे))
10. Total value of property stolen (चोरी हुई सम्पत्ति का कुल मूल्य):
11. Inquest Report / U.D. Case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी. प्रकरण नं., यदि कोई हो):

F.I.R. Contents (attach separate sheet, if required)(पंथ सूचना रिपोर्ट 1374)

Statement of Krishan Dev S/o Sh Mahesh Dass R/o Balwan Ka Makhan Village Shahpur Garhi Delhi Age 25 Years Mob No. 7439460325 ब्यान किया कि मैं पता उपरोक्त पर निराश्रित रहता हूँ और गान धावरण पोस्ट तिया थाना फुली डूमा जिला बाका विहार का रशाई निवासी हूँ और Factory No E-909, DSIIDC, Narela, Delhi में labour का काम करता हूँ आज दिनांक 01/11/2022 को समय करीब 9.00 AM पर factory में Duty आ गया था व factory में और भी Labour आ गई थी साफ सफाई करने के बाद, समय करीब 9.30 AM पर Factory के 2nd floor पर Sonu म की Labour ने PU Line की मशीन को चालू करने के लिए MC को उपर उठाया तो मशीन में ब्लास्ट हो गया व उसी ब्लास्ट सोनू Factory में आगे की तरफ लगी गीला को तोड़कर नीचे जाकर गिरा व Factory के 2nd Floor पर आग लग गयी व आग देखकर मे Factory के अन्य Labour अन्दर फंसी रह गयी थी व उसके बाद Ambulance की गाडी मुझे SRHC Hospital Narela Delhi ले आई व इसके बाद करीब 15-20 Labour ओर भी हमारी Factory में जलने के कारण Hospital में भर्ती हुई Factory में आग PU Line की मशीन में ब्लास्ट होने से लगी है इस मशीन के खराब होने की वजह हमने कई बार शिकायत मालिक टेकेदार वाशु टेव यादव को की थी परन्तु मालिक व वाशु टेव यादव ने कोई ध्यान नहीं दिया। Factory मालिक व टेकेदार वाशु यादव के के खिलाफ कानूनी कार्यवाही की जाए। आपने मेरा ब्यान लिखा पढ लिया ठीक है। LTI Krishan Dev Attested SI Vikas No 276/OND Dt 01/11/22 PS NIA Delhi श्रीमान Duty officer साहव सरकारी कार्य हेतु निवेदन डम प्रकार के मन ASI को DD No. 23-A मिलने पर मन ASI मय HC Narender No. 2211/OND जाय मौका Factory No. E-19, DSIIDC, Narela, Delhi पहुंचा जहाँ पर factory के 2nd Floor पर आग लगी हुई थी व मौका पर Fire Tender, CAT Ambulance, Beat Staff and Senior Officer भी मौजूद थे जो मौका पर दरियाफत पर मालूम हुआ कि फैक्ट्री में कई लेबर Injury के कारण SRHC Hospital, Narela, Delhi जा चुकी है व मौका पर आग बुझाने का कार्य Fire Brigade द्वारा किया जा रहा है जो HC Bhupender No. 2141/OND को मौका की हिफाजत के लिए छोड़कर मन ASI मय HC Narender No. 2211/OND SRHC hospital, Narela, Delhi पहुंचे जहाँ पर MLC No. 5851/22 of Sonu Thakur S/o Maheshwar Thakur Age 30 Years, MLC No. 5857/22 of Unknown S/o Unkwon Age 25 Years को Dr साहव Brought Dead घोषित किया था जो मौका पर Harsh Van DL1LK 2034 with Driver HC Krishan No. 1811/OND SRHC Hospital, Narela, Delhi बुलाया गया व दोनों Dead Body को हासिल करके HC Narender No. 2211/OND के द्वारा Harsh Van में BJRM Hospital, Jahangir Puri, Delhi में भेजकर Pre serve करवाया गया व MLC No. 5834/22 of Kishan Dev S/o Mahesh Das Age 25 Years, MLC No. 5835/22 of Pintu S/o Bhupender Ray Age 22 Years, MLC No. 5837/22 of Sintu S/o Ganga Dhar Age 20 Years, MLC No. 5838/22 of Atul S/o Durg Pal Age 21 Years, MLC No. 5839/22 of Sameer S/o Aslam Age 17 Years, MLC No. 5840/22 of Pinku S/o Sarkash Age 21 Years, MLC No. 5841/22 of Sanjay s/o Anandi Thakur Age 28 Years, MLC No. 5843/22 of Mewa Lal S/o Mangli Prasad Age 28 Years, MLC No. 5844/22 of Anand S/o Teni Age 30 Years, MLC No. 5845/22 of Monu Yadav S/o Durga Prasad Age 22 Years, MLC No. 5846/22 of Chander Shekhar S/o Shinaka Age 58 Years, MLC No. 5848/22 of Kali Charan S/o Anandlu Ram Age 28 Years, MLC No. 5849/22 of Parmod S/o Tilak Dhan Age 19 Years, MLC No. 5852/22 of Pukar S/o Girja Yadav Age 22 Years, MLC No. 5853/22 of Pum S/o Jagdish Age 20 Years, MLC No. 5854/22 of Rakesh S/o Sunder Lal Age 25 Years, MLC No. 5855/22 of Suraj S/o Munan Age 18 Years, MLC No. 5856/22 of Arvind S/o Ram Chander Age 37 Years All above residence of Factory No. E-19, DSIIDC, Narela, delhi पर जेरे इलाज मिले जो सभी की MLC पर Dr साहव ने A/H/O burn Injury by Industrial accident तहरीर फरमाया है व Nature of Injury O/R तहरीर फरमाया है व MLC No. 5834/22 of Kishan Dev S/o Mahesh Das Age 25 Years को Fit for Statement तहरीर फरमाया था व बाकि सभी MLC पर Dr साहव ने Unfit for Statement तहरीर फरमाया है व मन ASI ने Injured Kishan Dev S/o Mahesh Das उपरोक्त का ब्यान हासिल किया व जो ब्यान हासिल करने के बाद मौका पर आया व जो काफी देर के बाद आग को बुझा दिया गया व Fire Brigade स्टाफ द्वारा Factory की Search करवाई गई व जो Factory में अन्य कोई ब्यक्ति नहीं मिला व मौका पर Mobile Crime Team/ Fire Team को बुलाया गया परन्तु Factory के अंदर आग के कारण अभी तक बहुत ज्यादा गर्मी होने के कारण मौका का Inspection किया जा सका जो HC Bhupender No. 2141/OND को मौका की हिफाजत के लिए छोड़ा गया जो बाद में Fire Team व FSL Team को मौका पर बुलाकर Inspection करवाया जायेगा व मन ASI हाजिर थाना आया जो Injured को ब्यान से, हालात से व PCR call से अपराध U/s 287/337/304/34 IPC का घटित होना पाया जाता है Injured को ब्यान करके पेश Duty Officer है case Register करके बहुकम जनाव SHO आइन्दा तपतीश Inspr Girish Chandra

साहब के हवाले की जाये Date and time of occurrence - Dated 01/11/2022 at about 09 30 AM Place of Occurrence:- 2nd Floor, Factory No E-909, DSIIDC, Narela, Delhi Tehrir produced on - Dated 01/11/2022 at 5:45 PM Sd english ASI Vikas No. 276/OND PIS No. 28061461 PS Narela Indl Area. Delhi Hपुलिस कार्यवाही एक लिखित article Hindi/English written by ASI Vikas NO 276/OND के द्वारा थाना मे मुझ SI/DO को दरपेश पास हुई एक लिखित Article मिलने पर मुझ SI/DO ने मुकदमा U/S 287/337/304/34 IPC का दर्ज Computer करके CCTNS Operator के द्वारा Computer मे Feed कराकर अमल लेख व FIR की Computerized Copy by order SHO further investigation Insp Girish Chander ATO PS NIA No D-1953 के हवाले कि गई। जो मुनासिब कार्यवाही अमल मे लायेगा। FIR Copy व अन्य संबंधित दस्तावेज डाक के द्वारा सीनियर आफिसर के सामने प्रस्तुत होगा।

13. Action Taken Since the above information reveals commission of offence(s) u/s as mentioned at Item No 2

(की गयी कार्यवाही: चूंकि उपरोक्त जानकारी से पता चलता है कि किया गया अपराध मद सं.2 में उल्लेख द्वारा के तहत है):

(i) Registered the case and took up the investigation:

OR (या)

(पकरण दर्ज किया गया और जांच के लिए लिया गया):

(ii) Directed (Name of the I.O.)(जांच अधिकारी का नाम): GIRISH CHANDRA

Rank (पद):
I (INSPECTOR)

No(सं.): 16040039

to take up the investigation (को जांच आपने पास में लेने के लिए निर्देश दिया गया) OR(या)

(iii) Refused investigation due to(जांच के लिए):

OR (के कारण इकार किया या)

(iv) Transferred to P.S.(name)(थाना):

District(जिला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित)

F.I.R read over to the complainant/informant, admitted to be correctly recorded and a copy given to the complainant/informant, free of cost : (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी) :

R.O.A.C.(आर.ओ.ए.सी.):

14. Signature / Thumb Impression of the Complainant / Informant:

(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

Signature of Officer

Name(नाम): KRISHAN KUMAR

Rank (पद): SI (SUB-INSPECTOR)

No.(सं.): 28851014

15. Date and Time of despatch to the court:

(अदालत में प्रेषण की दिनांक और समय):



DELHI POLLUTION CONTROL COMMITTEE

(Government of N.C.T. of Delhi)

4th & 5th Floor, ISBT Building Kashmere Gate, Delhi 110006

CONSENT ORDER

Certificate No. :G-13491

Name of the unit	:	SANDEEP PLASTIC
Address	:	PLOT NO E-909 DSIIDC INDUSTRIAL COMPLEX NARELA 110040, Narela Industrial Area, Delhi - 110040
Consent Order No	:	DPCC/CMC/2019/2751553
Date of issue	:	19/05/2020
Product/Activity	:	Printing without Trade Effluent Discharge
Manufacturing Activities	:	MANUFACTURING OF FOOTWEAR AND PVC GRANULES AND PRINTING ON FOOTWEAR
Category Name	:	[ORANGE, GREEN]

his Consent to **Operate** is hereby granted under section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 under **ORANGE** Category. This consent is subjected to terms and conditions specified overleaf. **This is being issued with reference to your application id 2751553 valid from 13/11/2019 to 12/11/2024.**

**SATENDER
KUMAR** Digitally signed by
SATENDER KUMAR
Date: 2020.05.19
12:09:51 +05'30'

Senior Environmental Engineer

in C.A.
management
non-
re by

Application No: 6639109

DATE : 07/10/2021

RECEIVED BY : DPCC



DELHI POLLUTION CONTROL COMMITTEE
4th Floor, ISBT Building Kashmere Gate, Delhi 110006

Common Application for Consent
Under Water(Prevention and Control of Pollution)Act,1974 and Under Air
(Prevention and Control of Pollution)Act, 1981, as amended

ORANGE

From

BALA SUNDARI INDUSTRIES
PLOT NO-909 BLOCK-E DSIIDC NARELA INDUSTRIAL AREA DELHI-110040

To,

The Member Secretary,
Delhi Pollution Control Committee,
4th Floor, ISBT Building Kashmere Gate, Delhi 110006.

Sir Madam,

I/We hereby apply for*

- (i) Consent to establish of consent under section 25 & 26 of the Water (Prevention and Control of Pollution) Act,1974 as amended.
- (ii) Consent to establish of consent under section 21 of the Air(Prevention and Control of Pollution) Act,1981 as amended.

PART A: GENERAL

1. Name	:	ANSHUL GARG
Designation	:	PROPRIETOR
Office Address	:	SARASWATI VIHAR,C-272 WEST ENCLAVE PITAMPURA SARASWATI VIHAR NORTH WES DELHI,NORTH WEST
Telephone/Fax and	:	9990828756
Email Address of the applicant	:	anshulgarg2046@gmail.com
Bank Name	:	
Bank Address	:	
Account Number	:	
IFSC Code	:	
GSTN Number	:	

(a) Name and address of the Industrial Unit/Project/Premises for which the application is made.(with telephone No.and e-mail)	:	BALA SUNDARI INDUSTRIES PLOT NO-909 BLOCK-E DSIIDC NARELA INDUSTRIAL AREA DELHI 110040,Delhi 91-9990828756
(b) Manufacturing activity	:	PLASTIC DANA , PRINTING OF STRAPS
(c) Status of the unit	:	Owned Premises
(d) Name and address of the premises owner (with telephone and fax number)	:	ANSHUL GARG,C-272 WEST ENCLAVE PITAMPURA SARASWATI VIHAR NORTH WES DELHI,DELHI
(e) Name & Designation of the person authorized to sign this application form(The original authorization except in case)	:	ANSHUL GARG,PROPRIETOR
(f) Latitude/longgitude of the premises of the unit	:	28.,77.
3. Names, residence address with telephone and fax number of Managing Director/Managing Partner and officer responsible for matters connected with pollution control.	:	ANSHUL GARG,C-272 WEST ENCLAVE PITAMPURA SARASWATI VIHAR NORTH WES DELHI,DELHI
4. If registered as a small-scale industrial unit,give Number and Date of registraion.	:	-N/A
5. Gross capital investment (in Rs.) of the unit without depreciation till date of application (cost of building, land, plant and machinery)(To be supported by an Affidavit and: Certificate form a Chartered Accountant. For proposed unit(s), give estimated figure).	:	30.0
6. (a) Location of the Unit.	:	Narela Industrial Area
(b) If situated in industrial Area, details of CETP Society membership thereof.	:	,Not Attached
(c) Whether total effluent / sewage from the unit is discharged into conveyance system leading to CETP	:	Yes
(d) Whether a copy of certificate for connection for discharge of total effluent / sewage into conveyance system is enclosed.	:	Not Attached
7. (a) Total plot area of unit(in sq. meter).	:	150
(b) Built-up area of the unit (in sq. meter)	:	150
(c) Sanction Power Load (in KW) (Details of electric meter number and name of the person be indicated	:	26
(i) Electric Meter Number	:	60027372899
(ii) Name of the Person	:	SANDEEP PLASTIC
(d) Date of Possession of the land	:	07/10/2021
(e) Date of Commissioning of Construction	:	07/10/2021
(f) Date of completion / proposed date of Completion of construction.	:	07/10/2021
(g) Status of Environment Clearance, under EIA notification(if applicable)	:	No
8. Date of Commencement of Production.	:	07/10/2021
9. (a) Number of workers	:	6
(b) Number of employees (including workers and office staff)	:	6

List of product
Product
PL

0. List of products manufactured in tones/month, Kl/month or numbers/month

Product	Quantity	Unit	Maximum Installed Production Capacity
PLASTIC DANA	15	Metric Tonnes/Month	20
STRAPS	1	Metric Tonnes/Month	2

List of by-products manufactured in tones/month, Kl/month or numbers/month.

Byproduct	Quantity	Unit	Maximum Installed Production Capacity
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11. List of raw materials and process chemicals with annual consumption corresponding to above stated production figures. in tones/month or kl/month or numbers/month.

Raw Materials Name	Quantity	Unit
PLASTIC SCRAP	20	Metric Tonnes/Month
INK	0.4	Kg/Day

12. Description of process of manufacture for each of the products(showing input,output quality and quantity of solid,liquid and gaseous wastes,if any from each unit process)

PROCESS FLOW CHAT
OF (STRAPS)

DANA

**

**

PUT INTO HORIZONTAL MACHINE

**

**

STRAPS READY

**

**

PRINTING ON THE STRAPS

**

**

READY

FOR PRINTING OF STRAPS:- the Dana is put into Horizontal Machine. The straps. Will be ready. Then printing on the straps will be done manually.

Part - B Waste Water Aspects

13. Water consumption for different uses (litres/day)

(a) Domestic purpose	:	150
(b) Industrial cooling or boiling feeds	:	0
(c) Processing whereby water gets polluted and the pollutants are easily bio-degradable.	:	0
(d) Processing whereby water gets polluted and the pollutants are not easily bio-degradable and are toxic.	:	0
(e) Others such as agriculture, Gardening etc. (specify)	:	0

14. Source of water supply

(a) Municipal Authority (details of water meter and name of the Person be indicated)	:	150 Litres/Day
(b) Ground Water (details of CGWA/DJB/DC permission/registration)	:	0 Litres/Day
(c) Other Source Of Water	:	0 Litres/Day

15. Quantity of waste water (effluent) generated

(i) Domestic	:	100
(ii) Industrial/Trade Effluent	:	
(a) Process	:	0

- (b) Washings : 0
- (c) Cooling Water Blowdown : 0
- (d) Boiler Blowdown : 0
- (e) DM Plant/Softening Plant washings : 0
- (f) Other : 0
- Total Industries/Trade Effluent (litres/day):** : 0

16. Present treatment of trade effluent (Give : sizes/capacities of treatment units). A schematic diagram of the treatment scheme with inlet/outlet characteristics of each unit operation/process is to be provided. Include details of residue management systems (ETP sludges)

Type of treatment Plant for trade effluent	Design Capacity
Oil & Grease Trap	0

17. Mode of disposal of treated effluents, with Respective quantity. Litres/Day

- (i) Into public sewer/open drain/land for irrigation/inland surface water. : 100
- (ii) Quantity of treated effluent Reused/Recycled,(litres/day).Details of reuse / recycle in cooling / flushing / gardening / manufacturing : 0
- (iii) Provide a location map of disposal arrangement clearly indicating the outlet(s) for sampling : to be enclosed

18. (a) Quality of Untreated/treated effluent (Specify pH, SS BOD and specific pollutant relevant to the industry. Refer Schedule-I for industry specific standards and Schedule-VI for General effluent standards of Environment Protection

(b) Enclose a copy of the latest Report of Analysis from the laboratory approved by Delhi Pollution Control Committee. For proposed unit furnish expected characteristics of the Untreated/treated effluent.

Part - C Air Emission Aspects

19. Details of Stack (Process & Fuel Stacks)

- (a) Stack number(s) :
- (b) Attached to :
- (c) Capacity :
- (d) Fuel Type :
- (e) Fuel Quantity (Kg/hr or lit/hr) :
- (f) Material of construction :
- (g) Shape (round/rectangular) :
- (h) Height,m(above ground level) :
- (i) Height,m(above roof level) :
- (j) Sampling facility provided :

- (k) Diameter/size, in meters :
 (l) Gas quantity, Nm/hr. :
 (m) Gas temperature, C :
 (n) Exit gas velocity, m/sec. :
 (o) Control equipment :

20. Details of D.G. Set(s)

Capacity (in KVA)	Stack Height above Ground Level (in meters)	Stack Height above roof of the building where D.G. Set installed (in meters)	Manufacturing date	Acoustic enclosure installed	Noise Monitoring report submitted	Noise Level within the limit

21. Quantity of treated flue gas emissions and process emissions (Enclose a copy of the latest + report of analysis form the approved laboratory by Delhi Pollution Control Committee. For proposed units furnish the expected characteristics of the emission).

Part - D Hazardous Waste Aspects

22. (a) Whether the unit is generating hazardous waste as defined in the Hazardous Waste (Management and Handling) Rules, 1989, as amended. : No
 (b) If Yes, Select type of hazardous waste generated :
 (c) Whether authorization granted, if yes, indicate the authorization no. and date : N/A

23. Quantity of hazardous waste generated (kg/day) or (MT/month).

Category	Types	Unit	Quantity of Waste Generated

24. I/We further declare that the information furnished above is correct to the best of my/our knowledge.
 25. I/We hereby submit that in case of any change from what is stated in this application in respect of raw materials, products, process of manufacturing and treatment and/or disposal of effluent, emissions / hazardous waste etc. in quality and quantity; a fresh application for Consent / Authorization is granted, no change shall be made.
 26. I/We undertake to furnish any other information with one month of its being called by the committee.
 27. I/We agree to submit to the Committee an application for renewal of consent/authorization in two months in advance before the date of the expiry of the consent/Authorization validity period.
 28. I/We hereby declare that the provision of Master Plan of Delhi shall not be violated at any stage.